NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 390/2017 with T.P. No. 72/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

Name of the Company:

Integrated Tech-Infra Business Solution Pvt. Ltd.

With

Omega Power Infratech Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. R. S. SARIVASTAVA

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2.

ORDER

Learned PCS Mr. Rajendra Sahay Srivastava present for Petitioners.

List of events filed.

List the matter on 15.03.2018.

Hausur

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 19th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL